cerned and the Central Government, be deputed for services under the Central Government or another State Gov't. Under this rule to Central Govt, consider the request of a State Government for services of IAS/IPS officers borne on the cadre of another State in public interest. The Central Government have also considering requests for short been term deputation initer-cadre on comenable passionate grounls to the officers concerned to tide over his personal and domestic problems.

Written Answers

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Andhra Pradesh request for assistance to curb Naxalites

1270. SHRI B. KRISHNA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Andhra Pradesh Government sought assistance to curb Naxalities;
- (b) what steps Government have taken in this regard"; and
- (c) whether a"ny assistance has been extended to the Andhra Pradesh Government in this regard?"

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUJN NEHRU): (a) to' (c) Yes, Sir. Government of Andhra Pradesh had sought assistance for deployment of 4 battalions of CRPF. Taking into account the present overall deployment of the CRPF and in particular the requirements in. connection with elections in Assam it was no found possible to place any Force at tne disposal of the State Government. They were however advised to seek additional police force from the neighbourng States.

Bank officers on deputation to the CBI

1271. SHRIMATI USHA MALHOT-RA: Will the PRIME MINISTER be pleased to state;

(a) whether bank officers are being taken on deputation to the C.B.I.;

to Questions

(b) if not, whether Government propose t₀ induct bank officers in C.B.I., on deputation with a view to effectively investigating alleged cases of bank frauds?

THE DEPUTY MINISTER IN THE MINISTRY- OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND (SHRI P. HIDAMBARAM): (a) and (b) Central Bureau of Investigation has a post of Technical Officer (Banking) to be Ailed up by a suitable Bank Officer on deputation. However, there is considerable difficulty in securing the services of a bank officer with sufficient experience to fill this post. Hence CBI, have obtained the services of an officer of State Bank of India on loan basis to assist in investigation of bank fraud

Re-employment of retired defence personnel n police force

1272. SHRIMATI USHA MALHOT-RA; Will the Minister of HOME AF- . FAIRS be pleased to state whether Government propose to re-employ Somnel, in various Police forces in equivalent ranks on which they retired without a break in service?

THE MTNISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU)': Instructions already exist for re-employing retired defence personnel in Force, Bor-Central Reserve Police der Security Force, Indo Tibetan Border Police and Central Industrial Security Force.

Election to the Posts of Directors, Kendriya Bhandar

1273. SHRI J. P. GOYAL: Will the MINISTER be pleased PRIME state: